

CBI Vs Kunal Singh & Ors.

CC No. 365/2019

25.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. Ajit Kumar Singh, Ld. counsel for A-1.
Sh. Raj Pal Singh, Ld. counsel for A-2.
Sh. D.S. Kohli, Ld. counsel for A-3.
Shri Kishan Nautiyal Ld. counsel for A-4
Sh. Naresh Kumar, Ld. proxy counsel for Sh. Vikas Gupta, Ld. counsel for A-5.
Sh. Harsh K. Sharma Ld. Counsel for A-7.
Accused No. 6 is approver, who has already been granted pardon.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

The proceedings are stated to be stayed by the Hon'ble S.C. and tentative date fixed is in the 2nd week of October, 2020.

Sh. Ajit Singh, Ld. counsel for A-1 also submits that departmental enquiry has also been stayed. He is directed to file copy of the said order on the court e-mail ID.

Put up for further proceedings **21.10.2020.**

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL KUMAR
SISODIA** Digitally signed by
ANIL KUMAR SISODIA
Date: 2020.08.25
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
25.08.2020.**

CBI Vs. Deepak Talwar & Ors.

CC No. 337/2019

IA No. 8/2020

25.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI with SI Umesh Kaushik.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Today case is fixed for filing some additional documents by IO in support of application under Section 166-A Cr. P.C. for issuance of letters Rogatory for conducting investigation at Republic of Singapore and British Virgin Islands (BVI).

IO is stated to be not well.

Put up on **25.09.2020** for filing of additional documents and consideration of the application.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

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Date: 2020.08.25
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
25.08.2020.**

CBI Vs Amit Arora & Ors.

CC No. 363/2019

25.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. Ravi Bassi, Ld. Adv. for A-1.
Sh. Sanyam Malik, Ld. Adv. for A-2.
A-3 with Ms. Menaka Khanna & Ms. Surbhi Dhar, Ld. Adv
Sh. Rahul Sultania, Ld. Adv. for A-4.
Sh. Neel Kanth Joshi, Ld. Adv. for A-5.
None for A-6 & A-7.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Applications for release of passport and supply of documents under Section 207 Cr.P.C. filed before the lock down are stated to be pending.

Put up on **26.09.2020** for consideration of pending applications/further proceedings.

Date be intimated to Ld. counsel for A-6 & A-7 through Whatsapp.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
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by ANIL KUMAR
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Date: 2020.08.25
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
25.08.2020.**